

3<sup>rd</sup> May,2001

**Notification No. 20/2001-Customs ( N.T.)**

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Government hereby appoints the Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi, to be-

- (i) the Commissioner of Customs, Air Cargo Complex, Indira Gandhi Airport, New Delhi,
- (ii) the Commissioner of Customs, Jawahar Custom House, Nhava Sheva, and
- (iii) the Commissioner of Customs, Air Cargo Complex, Sahar Airport, Mumbai;

for the purpose of adjudication of the combined show cause notice issued to M/s. Oriflame (India) Pvt. Ltd. and M/s. Silver Oak labs. Pvt. Ltd. vide DRI.F.No.50D/71/97-CI. dated the 27<sup>th</sup> February 2001 issued by the Additional Director, Directorate of Revenue Intelligence, D Block, Indraprastha Bhawan, I.P.Estate, New Delhi-110 002.

Rajendra Singh  
Under secretary to the government of india

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